

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 5505
(To be answered on the 6th April 2017)

FAKE HEALTH CERTIFICATES SUBMITTED BY PILOTS

5505. DR. P. VENUGOPAL

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware that pilots submit fake health certificates to fly;
(b) if so, the details thereof;
(c) whether the Directorate General of Civil Aviation (DGCA) has taken action against these pilots and were grounded; and
(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d) DGCA issues Medical Assessment in respect of flight crew based on the medical examination conducted by DGCA approved medical examiner/center which forward the report directly to DGCA for issue of Medical Assessment. Therefore, the issue of pilots submitting fake health certificates to fly does not arise.
